

1	2	3	4	5	6	7	8
2005-06	189298	15108.7	36767.8	3586743	5.3%	0.4%	1.0%
2006-07	227952	18225.7	41990	4129174	5.5%	0.4%	1.0%
2007-08 RE	287826	26612.5	46341.2	4723400	6.1%	0.6%	1.0%
2008-09 BE	344184	33840.5	53437.3	5321753	6.5%	0.6%	1.0%

Source: Indian Public Finance Statistics 2008-09.

#### Appointment of disabled persons as chairpersons

\*215. SHRI ANIL MADHAV DAVE:

SHRI BALAVANT ALIAS BAL APTE:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether any proposal/suggestions have been received to the effect that only disabled persons be appointed as chairperson or on the positions of importance in Commission for the disabled and various Government institutions for the welfare of the disabled;

(b) if so, whether Government are formulating any plan for this important matter; and

(c) the details thereof?

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MUKUL WASNIK): (a) No Commission for Persons with Disabilities exists at present. A suggestion has been received *inter alia* for setting up of a National Commission for Welfare of Physically Challenged and appointment of an active renowned physically challenged person as Chairman of the National Handicapped Finance and Development Corporation (NHFDC).

(b) and (c) The Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995, already envisages appointment of a Chief Commissioner for Persons with Disabilities to *inter alia* safeguard the rights of persons with disabilities. Act also lays down eligibility criteria for appointment to this office.

Appointments to posts are made keeping in view the prescribed eligibility criteria and in accordance with the prescribed procedure.

#### Nuclear reactors from USA

\*216. SHRI P. RAJEEVE: Will the PRIME MINISTER be pleased to state:

(a) whether Government has any plans to purchase Nuclear Reactor from USA during the coming years; and